

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1156  
ANSWERED ON:01.03.2006  
BAN ON MISLEADING ADVERTISEMENTS  
Murmu Shri Hemlal

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

(a) whether the Government has any proposal to impose ban on the misleading advertisements claiming successful treatment of incurable diseases; and

(b) if so, the details of the efforts proposed to be made by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) & (b): The ambit of Drugs and Magic Remedies (Objectionable Advertisements) Act, 1954 is envisaged to be enlarged to cover the advertisements offering treatment in respect of certain diseases or to alter certain functions of human body, for the purpose of exercising control over advertisements for certain medical conditions by medical practitioners.